NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1368/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: The Karad Urban Corporation Bank ltd.

Khandoba Prasanna Sakhar Karkhana Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION 1 Uday Kulkani AR (KUCB)

2 Shefeli Tanna AR (KPSKL)

Seilven 10 Febblioner Lespondent:

By consent

Adjourned date - 20th Nov, 2017

ORDER

C.P. No. 1368/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- 2. By consent adjourned to 20.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 09.11.2017

M.K. Shrawat Member (Judicial)